Central Administrative Tribunal Principal Bench

CP-147/95 DA-765/95

New Delh%, the 28th February, 1996.

Hon'ble Shri A.V. Haridasan, Vice Chairman(J)
Hon'ble Shri R.K. Ahooja, Member (A)

Or. Prem Prakash
S/o Late Sh.Ram Narain
D-27, Karkdoma,
Delhi Admn. Flats
New Delhi-92.
(Advocate: Mrs. Meera Chhiber)

Applicants

versus

c_

- Shri A.K. Awasthi
 Joint Secretary(Education)
 Govt. of NCT, of Delhi.
- Director of Education, Directorate of Education Old Secretariat, Delhi.

Respondents

(Advocate: Shri Jog Singh)

ORDER (Oral)

Hon'ble Shri A.V. Haridasan, VC(J)

Shri Jog Singh ld. counsel for the respondents produced a copy of the Order dated 16.2.96 implementing the direction contained in the judgement dated 8.5.95. The respondents have also tendered unconditional apology for the delay. In these circumstance, no further action on this C.P. is felt necessary.

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Hence, this perition is closed and notices issued to the respondents are discharged.

F.K. Abooja

Member (A)

(A.v. Harioasan)

Vice Chairman(J)

scs